

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3783
(To be answered on the 9th August 2018)

EMPLOYMENT OF FLYING PROFESSIONALS

3783. SHRI V. ELUMALAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Aircraft Accident Investigation Bureau has recommended the Directorate General of Civil Aviation to ask all non scheduled operators to have a flying professional in at least one of the key posts in the country;
- (b) if so, the details thereof;
- (c) whether this was based on the findings arising out of a crash of a helicopter that killed at least five persons on board recently; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) In the accident investigation involving M/s United Helicharters Bell 212 Helicopter VT-HGB on 29.09.2013, Aircraft Accident Investigation Bureau made the following recommendation:

“DGCA may issue instructions that all the Non Scheduled Operators should have a flying (current) professional at least at one of the key post(s) to have a better control on operations from safety point of view”.

Based on the above safety recommendation, instructions have already been incorporated in Aircraft Operator Certification Manual - Helicopters (CAP3400 Appendix H) which lays down the qualifications for nominated post holders of the operator.
